

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM:** SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CA/10/KOB/2021 in CP/21/KOB/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	RAJEEV VIDYADHARAN & 7 OTHERS V/S P.J MATHEWS & 21 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	V. AJAKUMAR & SIDHARTH A MENON
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE (R1 to R8), SABEELA CB (R9), SAJI VARGHESE, MARIAM MATHAI (R10, R16), VINOD V LUKA (R11, R18 to R20,R22), ARUN CHANDI (GP) (R12 & R13), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS (R14 & R15) MOHAN PULICKKAL & NARAYANAN P POTTY (R17,R21)

Office  
Notes

**Video Conference**

**23rd Sept 2022**

## O R D E R

**CA/10/KOB/2021**

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**